

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 39 OF 2019 IN
DFR NO. 3755 OF 2018**

Dated: 17th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Punjab State Power Corporation Ltd. ...Appellant(s)

Vs.

Everest Power Private Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Ashwin

ORDER

**IA NO. 39 OF 2019
*(Appln. for condonation of delay in filing)***

Issue notice to the Respondents on this application as well as on the main appeal returnable on 18.02.2019. Dasti, in addition, is permitted.

List the matter on **18.02.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/vg